

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO.121
TO BE ANSWERED ON 04.02.2019

Anti-Ragging Regulations

121. SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has prescribed anti-ragging regulations/norms for the educational institutions and if so, the details thereof;
- (b) whether as per the experts, many institutes especially in rural areas failed to implement these regulations/norms;
- (c) if so, the details thereof and the reasons for the same along with the corrective measures taken/being taken by the Government in this regard;
- (d) whether the highest number of ragging complaints registered under anti-ragging helpline in 2018;
- (e) if so, the details thereof and the reasons for such increase; and
- (f) the steps taken/being taken by the Government to strict follow up anti-ragging regulations/norms in educational institutions of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a): Yes, Madam. In pursuance to the Judgment of the Hon'ble Supreme Court of India dated 8.5.2009 in Civil Appeal No. 887/2009, the University Grants Commission (UGC) has framed "UGC Regulations on curbing the menace of ragging in higher educational institutions, 2009" notified on 17th June, 2009.

(b) & (c): In order to ensure the strict compliance of these regulations UGC sends circular to all universities twice a year and also creates awareness through media campaigning like TVCs, Posters, Jingles and Films.

(d) & (e): Owing to the awareness campaigns and realization in the students the reporting of the cases of ragging has improved during 2018. Encouraged by the commitment of the government to tackle the menace of ragging, the students gamer courage to call the anti-ragging helpline for registering their ragging complaint.

(f): UGC communicates to all universities twice a year to strictly follow the regulations and also creates awareness through media campaigning like TVCs, Posters, Jingles and Films.
